

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/312(KB)2021
IA(I.B.C)/745(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	SINTRA LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

ORDER

1. None appears.
2. **IA(I.B.C)/745(KB)2024**
 - a. This application has been filed by the Liquidator to place on record the 7th Progress Report, which is placed at pages 14 to 16. This application is supported by an affidavit which is placed at pages 29 to 31. The 7th Progress Report is taken on record. This application is **allowed** and is accordingly **disposed of**.
 - b. List the matter for further Progress Report on **20.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**